

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 80/TT/2016

Subject : Approval of tariff for 400 kV Srinagar Sub-station from the actual COD to 2018-19 as per the 2014 Tariff Regulations.

Petition No. 81/TT/2016

Subject : Approval of tariff for 400 kV Srinagar-Srinagar PH line from the actual COD to 2018-19 as per the 2014 Tariff Regulations.

Date of Hearing : 24.10.2016

Coram: Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Transmission Corporation of Uttarakhand Limited

Respondents : Power Grid Corporation of India Limited and 24 others

Parties present: Shri Manoj Kumar, PTCUL
Shri Lalit Kumar, PTCUL
Shri Biswadeep Parida, PTCUL
Shri Anurag Kumar, PTCUL
Shri Kamal Kant, PTCUL

Record of Proceedings

The representative of the petitioner submitted that Petition Nos.80/TT/2016 and 81/TT/2016 include the assets which are part of UITP (Uttarakhand Integrated Transmission Project). UITP was granted deemed inter-State transmission licensee status by the Commission vide order dated 31.1.2013 in Petition No. 133/MP/2012. He submitted that the instant assets were commissioned on 25.7.2016 and there is a time over-run of 46 months in commissioning of the assets. He requested to allow tariff as prayed in the petition.

2. Taking into consideration the issues involved in the matter, the Commission directed to list the matter on 15.12.2016 for further directions.

By order of the Commission

Sd/-
V. Sreenivas
Dy. Chief (Law)

